

## In-Service Training and Sensitization Programme

Target group: Key functionaries (Judiciaries, Administrations, Revenue, Allied Services of Central & State Govt. at District Level)

Implementing Agency: Shishu Sarothi

# A G E N D A

**Day I : February 27, 2016**

| TIME                      | EVENT  |  |   |                           |
|---------------------------|--|--|---|---------------------------|
| 09.00 am to 9.30 am       | <b>Registration</b>  |  |   |                           |
| 09.30 am to 09.35 am      | <b>Welcome Address by</b><br>Hon'ble Mr. Justice (Retd.) A.C. Upadhyay<br>Director, Judicial Academy, Assam & NEJOTI |  |   |                           |
| 09:35 am to 09.45 am      | <b>Introductory Address by</b><br>Amvalika Senapati, Coordinator, Disability Law Unit                                |  |   |                           |
| 09:45 am to 09:55 am      | <b>Inaugural Address by</b><br>Hon'ble Mr. Justice Hrishikesh Roy,<br>Judge In-charge, Training, Gauhati High Court  |  |   |                           |
| 09:55 am to 10.00 am      | <b>Vote of Thanks by</b><br>Mr. R.A.Tapadar  |  |   |                           |
| 10.00 am to 10.30 am      | <b>Group Photographs &amp; Tea</b>   |  |   |                           |
| <b>WORKING SESSION</b>    |  |  |   |                           |
| Sessions                  | Time   | Topic  | Training Content  | Resource Person           |
| Session I                 | 10.30 am to 11.30 am   | Disability   | - Operational Definition<br>- Types and prevalence<br>- Facts and Myths   | Ellora Khanikar<br>Saikia |
| Session II                | 11.30 am to 1.00 pm  | Govt. policies, schemes (state & central)<br>Acts, Rights & Entitlements | <b>Overview Of Various Acts:</b><br>- Persons with Disabilities (PwD) Act, 1995<br>- National Trust Act, 1999                       | Amvalika Senapati         |
| Lunch (1.00 pm - 2.00 pm) |  |  |   |                           |
| Session III               | 2.00 pm to 2.30 pm   | Govt. policies, schemes, Acts, Rights & Entitlements                     | <b>Mental Health Act, 1987</b>  | Siddharth Shankar<br>Dey  |
| Session IV                | 2.30 pm to 3.00 pm   | Govt. policies, schemes (state & Central)<br>Acts, Rights &              | <b>Schemes under Govt. of India: DDRS / ADIP / SIPDA / Schemes of Education and Training / NHFDC / Schemes for Rehabilitation /</b> | Amvalika Senapati         |

|                         |                    |                                |  |                             |
|-------------------------|--------------------|--------------------------------|--|-----------------------------|
|                         |                    | Entitlements                   | <b>National Awards</b> for Empowerment for Persons with Disabilities |                             |
| Tea (3.00 pm - 3.15 pm) |                    |                                |  |                             |
| Session V               | 3.15 pm to 4.15 pm | Disability                     | <b>Psycho Social Implications</b>                                    | <b>Dr. Mythili Hazarika</b> |
| Session VI              | 4.15 pm to 4.45 pm | Employment, Employer, Employee | <b>Employment options and Reservations in Employment</b>             | <b>Saswati Barman</b>       |

### Day II : February 28, 2016

| Sessions                  | Time                | Topic   | Training Content  | Resource Person              |
|---------------------------|---------------------|---|---|------------------------------|
| Session I                 | 9.30 am to 10.30 am | Govt. policies, schemes (state & central) Acts, Rights & Entitlements   | <b>Overview Of Various Acts:</b><br>- United Nations Convention on the Rights of Persons with Disabilities (UNCRPD) 2007<br>- <b>Rehabilitation Council of India Act, 1992</b><br>- Right to Education (RTE) Act 2009 | <b>Rakhee S. Choudhury</b>   |
| Tea (10.30 am - 11.00 am) |                     |   |   |                              |
| Session II                | 11.00 am to 1.00 pm | Inclusion and accessibility   | <b>Concept and necessity of inclusion</b> with relevant example. Need based accessibility options   | <b>Amvalika Senapati</b>     |
| Lunch (1.00 pm- 2.00 pm)  |                     |   |   |                              |
| Session III               | 2.00 pm to 3.30 pm  | Screening Identification, intervention and prevention, Referral   | - Role and Responsibility of professionals working in the area of disability for intervention<br>- High Risks Register / Red Flags leading to various disabilities<br>- Referrals                                     | <b>Pranab Kalpa Hazarika</b> |
| Tea (3.30 pm - 3.45 pm)   |                     |   |   |                              |
| Session IV                | 3.45 pm – 4.30 pm   | <b>Interactive Session &amp; Sharing of Experience &amp; submission of feedback</b> on the following aspects of training:<br><ul style="list-style-type: none"> <li>▪ Relevance of the contents of training module</li> <li>▪ Quality of training modules</li> <li>▪ Effective Transaction of course content</li> <li>▪ Resource person</li> <li>▪ Overall observation and suggestions</li> </ul> |   | <b>Arman Ali</b>             |
| Session V                 | 4.30 pm to 5.00 pm  | ▪ <b>Distribution of Participation Certificates</b>   |   |                              |